

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 121 of 2011

Dated: 6th July, 2012.

**Present : Hon'ble Mr. Justice P.S. Datta Judicial Member
Hon'ble Mr. V. J. Talwar Technical Member**

M.P. Power Generating Co. Ltd. Appellant (s)

Versus

**M.P. Electricity Regulatory Commission Respondent(s)
& Anr.**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo Mishra**

**Counsel for the Respondent(s) : Mr. Sanjay Sen, Advocate
Ms. Surbhi Sharma R-1
Mr. Ashok Upadhyay, MPERC**

ORDER

**Heard arguments in part. Post the matter for further hearing
to 16th July, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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